

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (C). No. 572 of 2021

Shankuntala Devi Petitioner

Vs.

Sri Dilip Kumar, Managing Director,
Jharkhand Mineral Area Development Authority & Anr. ... Opposite Parties

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioner : Mr. S. Roy, Advocate

For the O.P.-State : Mr. Mahavir Pd. Sinha, Advocate

02/03.09.2021 With the consent of learned counsel for the parties, list this case before
ensuing National Lok Adalat, which is going to be held on 11.09.2021.

(Dr. S.N. Pathak, J.)

Punit/-